

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 30 of 2013**

**Dated : 20<sup>th</sup> May, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of:**

**NHDC Ltd. ....Appellant(s)  
Versus**

**Central Electricity Regulatory Commission & Anr.  
...Respondent (s)**

**Counsel for the Appellant (s): Ms. Suparna Srivastava  
Counsel for the Respondent(s): Mr. G. Umapathy  
Ms. R. Mekhala for R.2**

**Appeal No. 86 of 2012**

**N.T.P.C. Ltd. ...Appellant(s)  
Versus  
Central Electricity Regulatory Commission & Ors. ..Respondent(s)**

**Counsel for the Appellant (s): Mr. M.G. Ramachandran  
Ms. Swagatika Sahoo  
Counsel for the Respondent(s): Mr. R.B. Sharma for R.4, 5 & 17  
Mr. Pradeep Misra &  
Mr. Daleep Kr. Dhayani for R.10**

**ORDER**

Written Submissions have been filed by all the parties.

Post these matters for further hearing on **29.05.2013.**

**( Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

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